

**GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu**

Notification

Jammu, the 3rd of April, 2023

S.O 183. In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his/her territorial jurisdiction of District Kishtwar.

S.No	Name of the Officer S/Shri/Ms	Designation
1)	Ravi Kumar, JKAS	BDO Dachhan
2)	Shakeeb Anjum Malik	NT Dachhan, Tehsil Dachhan

By Order of the Government.

**Sd/-
(Achal Sethi)
Secretary to Government**

No.Law/Powr/19/2022-10
Copy to the:-

Dated: -03 -04-2023

- 1) Secretary to Government, Revenue Department.
- 2) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 3) Divisional Commissioner, Jammu
- 4) Deputy Commissioner, Kishtwar. This is with reference to his letter No.DCK/PS/22/F No 02/5586 dated 25-03-2023.
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
- 7) Incharge Website

**(Shamim Ahmad Wani)
Senior Law Officer
Department of Law, Justice and P.A.**